

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 364/2001

Monday, this the 3rd day of December, 2001.

CORAM :

HON'BLE SHRI G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Anandeswari Thankachy, Aged 50 years,
W/o late G. Sasidharan Nair,
Sanitary Cleaner, Railway Hospital,
Trivandrum Pettah,
Residing at: Ananda Vilasam Bungalow,
Meenachal P.O., Kaliakkavilai,
Kanyakumari District.

... Applicant

[By Mr. T.C. Govindaswamy (Rep. by Ms. Nandini)]

Vs

1. Union of India rep. by
The General Manager,
Southern Railway, Headquarters Office,
Park Town P.O.,
Chennai-3.
2. The Divisional Accounts Officer,
Southern Railway, Trivandrum Division,
Trivandrum-14.
3. The Post Master,
Thuckalay P.O.,
Kanyakumari District.
4. The Sub Post Master,
Kaliakkavilai,
Kanyakumari District.

[Mr. James Kurian(R-1&2)
Mr. P.J. Philip, ACGSC(R-3&4)]

The application having been heard on 3.12.2001, the
Tribunal on the same delivered the following :

ORDER

HON'BLE SHRI G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

The applicant has approached this Tribunal through this
OA seeking the following reliefs :-

(a) Call for the records leading to the issue of
Annexure A-1 and quash the same;

(b) Declare that the action on the part of the 3rd
respondent in reducing and re-fixing the applicant's
monthly family pension, is without jurisdiction,
arbitrary, discriminatory, contrary to law and hence,
unconstitutional;



(c) Direct the respondents to continue to pay the applicant the monthly family pension as was being drawn till January, 2001, until otherwise revised in accordance with law;

(d) Award costs of and incidental to the application;

(e) Pass such other orders or directions as deemed just, fit and necessary in the facts and circumstances of the case.

2. Respondents have filed reply statement resisting the claim of the applicant.

3. When the OA was taken up on the date, the learned counsel for the applicant submitted that this OA is not being pressed.

4. The above submission is recorded and the OA is closed as not pressed. No costs.

Dated the 3rd December, 2001.



G. RAMAKRISHNAN,
ADMINISTRATIVE MEMBER

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